

**Refusal by Russian Pilots to play over
N. E. F. A.**

- *224. SHRI NARAIN SWARUP
SHARMA :
SHRI P. M. SAYEED :
SHRI N SHIVAPPA :
SHRI ZULFIQAR ALI KHAN;
SHRI RAM SWARUP
VIDYARTHI :
SARI BAL RAJ MADHOK :
SHRI R. V. NAIK :
SHRI OM PRAKASH TYAGI :
SHRI J. SUNDER LAL :
SHRI SAMAR GUHA :
SHRI P. M. MEHTA :
SHRI RAM SINGH
AYARWAL :
SHRI SHARDA NAND :
SHRI BHARAT SINGH
CHAUHAN :
SHRI NAVAL KISHORE
SHARMA :
SHRI BENI SHANKER
SHARMA :
SHRI YAJNA DATT
SHARMA :
SHRI JAI SINGH :
SHRI HEM RAJ :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Russian pilot refused to undertake a test flight of a Russian mail helicopter over NEFA on the plea that area was shown as belonging to China in a Russian map;

(b) if so, whether the matter has been brought to the notice of USSR Government;

(c) whether the helicopter in question was tested elsewhere; and

(d) if so, the opinion of Government about the particular type of helicopters and the reaction of USSR Government to the conduct of the said pilot ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a), (b) and (d). A Russian team brought a Mi-8 helicopter to India recently for evaluation trials under Indian conditions. During the course of trials they did not agree to fly the helicopter over certain areas. The matter was

taken up with the Soviet authorities who stated that this had happened due to misunderstanding and immediately reassured that there could be no question of Russian pilots not flying helicopters in accordance with our instructions. A final decision on the selection of Mi-8 helicopter for purchase has not yet been taken.

(c) Yes, Sir.

**मूल्य, लागत तथा शुल्क सम्बन्धी
आयोग**

- *225. श्री रणजीत सिंह :
श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :
श्री बृज भूषण लाल :
श्री रामगोपाल शालवाले :
श्री सूरजभान :

क्या वदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मूल्यों, लागतों तथा शुल्कों के बारे में सांविधिक आयोग की नियुक्ति करने के सम्बन्ध में विचार कर लिया गया है;

(ख) यदि हां, तो उसका व्योरा क्या है; और

(ग) यदि नहीं, तो इस बारे में बिलम्ब के क्या कारण हैं ?

वदेशिक व्यापार तथा पूर्ति मंत्री (श्री ब० रा० भगत) : (क) से (ग). मूल्यों, लागतों तथा शुल्कों के बारे में एक सांविधिक आयोग की नियुक्ति के विषय में प्रशासनिक सुधार आयोग की सिफारिश के सभी पहलुओं पर अभी विचार किया जा रहा है।

**Refusal of Permission to Sikh Pilgrims to
Visit Dehra Sahib Gurdwara on 18.5.69
in Pakistan**

*226. SHRI K. M. KOUSHIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan recently refused

entry to nearly 50 Sikh pilgrims including many women and children who were going to visit Dehra Sahib Curdwara on the 18th May, 1969 ;

(b) if so, whether any protest was lodged by Government with Pakistani authorities ; and

(c) the reaction of Pakistani Government thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) 79 pilgrims were refused entry in to Pakistan on 17th May, 1969, because they arrived late at the border checkpost which had closed for the day.

(b) We have told the Pakistan Government that they should have been a little more considerate towards the pilgrims in this case.

(c) The reply from the Pakistan Government is still awaited.

Expansion of Indian Navy

*227. SHRI SHRI CHAND GOYAL :
SHRI S. S. KOTHARI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that our Navy is in a primitive stage and is inadequate to the requirement of the country ;

(b) whether requirement of the Navy is likely to increase in view of the proposed British withdrawal from the Indian ocean ; and

(c) if so, the steps being taken by Government to expand the Navy ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) No, Sir.

(b) The requirements of the Indian Navy are related to its tasks in the maritime defence of the country.

(c) Government have taken a number of steps for the modernisation and strengthening of the Navy. Principally these steps in-

clude procurement of new ships, construction of frigates, Minesweepers, Seaward Defence Boats, tugs and other ancillary vessels in India, and establishment of a submarine arm.

Committee on Textile Mills

*228. SHRI DHIRESHWAR KALITA :
SHRI J. M. BISWAS ;
SHRI C. JANARDHANAN :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the recommendations made by the Manubhai Shah Committee on the merger of sick textile mills with stronger ones has been examined by the Government ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). A working Group has been set up to examine the implications of merger of weak cotton textile mills with sound ones. The report of the Group is awaited.

Review on Indian citizenship and nationality rules

*229. SHRI A. SREEDHARAN : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 8184 on the 30th April, 1969 regarding the review of Indian Citizenship and Nationality Rules and State:

(a) whether Government have since considered the suggestion made by the Chief Justice of the Supreme Court regarding Indian Citizenship and Nationality rules ; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). This matter is still under consideration.